

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

(21)

C.P. No. 667/(MAH)/2017

CORAM:

Present:

SHRI M.K. SHRAWAT  
MEMBER (J)

SHRI V. NALLASENAPATHY  
MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON 22.12.2017

NAME OF THE PARTIES: Magic Touch Corporate Advisors Pvt. Ltd.  
V/s  
ROC, Pune

SECTION OF THE COMPANIES ACT: 252(3) of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
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*Adv pajay anur  
adv G. S. Dohare  
dushu*

*Adv*

ORDER

CP 667/252(3)/NCLT/MB/MAH/2017

At request of the Petitioner Counsel, the Company Petition is hereby dismissed as  
withdrawn with liberty to file fresh in accordance with law.

**Sd/-**

V. NALLASENAPATHY  
Member(Technical)

**Sd/-**

M. K. SHRAWAT  
Member (Judicial)